

GOVERNMENT OF INDIA  
MINISTRY OF CIVIL AVIATION  
LOK SABHA  
UNSTARRED QUESTION NO. : 881  
(To be answered on the 20<sup>th</sup> July 2017)

NEAR MISS FLIGHT INCIDENTS

881. SHRI NINONG ERING  
SHRI JYOTIRADITYA M. SCINDIA

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) whether the incidents of 'near misses' of flights at various airports in the country have increased during the year 2016;  
(b) if so, whether the initiatives taken by the Government to boost aviation sector has weakened the air safety standards;  
(c) if so, the facts thereof;  
(d) whether the Union Government has conducted probe of 'near misses' of flights; and  
(e) if so, the details thereof and the corrective measures Union Government has taken or proposes to take in this regard?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री

(Shri Jayant Sinha)

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- (a) The pattern of such incidents is varying over the years.  
(b) & (c) No Madam.  
(d) & (e) All such incidents are investigated by Airprox Investigation Board constituted by the Directorate General of Civil Aviation (DGCA), and are reviewed at DGCA, HQ for their completeness and process for implementation of recommendations of the Board. The incidents which are serious in nature are investigated by a Committee of Inquiry (CoI) constituted by the Government and are reviewed by Aircraft Accident Investigation Bureau (AAIB) and accepted by the Government for implementation of recommendations. The safety measure taken by DGCA are given in Annexure-A.

The Main Corrective Steps Taken are as below:

- Air Traffic Control Officer's (ATCO's) and Pilot proficiency checks are being carried out regularly.
- Air Traffic Control (ATC) services are being modernized to include conflict warning in the system to assist ATCO's.
- Coordination procedures of handing over from one unit to another have been laid out.
- Implementation of Safety Management System at airports to mitigate the risk of accident/ incident.
- Airlines have been directed to avoid use of similar / confusing call signs.
- Case studies of Airprox /ATC incidents are discussed and analysed to avoid recurrence of such incidents.